

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**THIRTY FIRST REPORT**

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) : I beg to present the Thirty-first Report of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Eighty-ninth Report of the Committee (Fifth Lok Sabha) on Foreign Collaboration in Public Undertakings.

**MR. SPEAKER** : Now, statements under Rule 377.

**SHRI VAYALAR RAVI** (Chirayinkil) : Sir, what happened to my request for making a statement under Rule 377 regarding harassment of Delhi teachers?

**MR. SPEAKER** : The older ones I had to dispose of first. I will look into the matter for tomorrow or day after tomorrow.

**SHRI VASANT SATHE** (Akola) : Sir, our Minister for External Affairs is visiting Washington. Today in the newspapers there is a report that Pakistan is again getting nuclear devices and arms.

**MR. SPEAKER** : Kindly do not explode it here.

**SHRI VASANT SATHE** : I would like to know the Government's categorical policy what they are going to discuss in America, because America now says : "If you accept certain conditions, we will allow that." We would like to know India's policy. On the eve of his visit, we must know the policy; later on, he will only come and report to us. I will request you to allow me to make a statement under Rule 377.

**MR. SPEAKER** : Not today.

**SHRI VAYALAR RAVI** : Sir, on a point of order. Statements under Rule 377 are made on the floor of the House and the Minister may not be able to reply immediately here itself. You may at least kindly direct them to write us back.

**MR. SPEAKER** : One of the rules that we are making is that we are making it compulsory.

13 hrs.

**SHRI VASANT SATHE** : What about my request, Sir?

**MR. SPEAKER** : Not to-day.

**SHRI VASANT SATHE** : Please permit it tomorrow. Otherwise it is unfair.

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**MR. SPEAKER** : I may be unfair to you but fair to others. No please.

**SHRI VASANT SATHE** : I am not doing it today. Allow me tomorrow.

**SHRI JYOTIRMOY BOSU** : What about the strike in the Garden Reach workshops, where the strike by 10,000 employees is going to be 3 months old? Government is losing crores of rupees. I have given notice under rule 377.

**MR. SPEAKER** : I understand you have given notice to-day.

**SHRI JYOTIRMOY BOSU** : I am glad you understand, Sir.

**SHRI KRISHNA CHANDRA HALDER** (Durgapur) : What about my 377?

13.01 hrs.

**MATTERS UNDER RULE 377**

(4) Reported unauthorised constructions in Delhi

श्री कचरू लाल हेमराज जैन (बालाघाट) : अध्यक्ष महोदय, मैं आपकी अनुमति से नियम 377 के अधीन निर्माण, आवास, पूर्ति तथा पुनर्वास मंत्री का ध्यान अबिलम्बनीय लोक-महत्व के निम्न विषय की ओर दिलाना चाहता हूँ :—

आजकल प्रायः समाचार-पत्रों में पढ़ने को मिलता है कि दिल्ली में अवैध निर्माण की संख्या दिन-अति-दिन बढ़ती जा रही है। यहाँ तक समाचार पत्रों में पढ़ने को मिलता है कि दिल्ली में काफी पुराने मकान हैं, उनमें आजकल किरायेदार एवं मकान मालिक मनमाने ढंग से अवैध निर्माण कर रहे हैं, जिसके कारण पुराने मकान उसका वजन सहन नहीं कर पाते, परिणाम यह होता है कि किसी भी समय पूरे मकान को लेकर बैठ जाते हैं, जिसमें काफी संख्या में व्यक्तियों को मौत के मुह में सोना पड़ता है। समाचार-पत्रों में पढ़ने को मिलता है कि मकान पुराने होने के कारण गिर रहे हैं।

अभी 24 मार्च, 1979 को हीज काशी, दिल्ली क्षेत्र में एक मकान गिरा था और उसमें